



**Central Administrative Tribunal
Principal Bench: New Delhi**

**O.A. No. 3296/2019
M.A. No. 1479/2021**

This the 03rd day of August, 2021

Through Video Conferencing

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Sunil Kumar Mehto
Aged about 35 yrs,
S/o Sh. Prem Nath Mehto,
R/o House No. 1459, Block 34,
Sector 3 M.B. Road, Pushp Vihar, New Delhi – 17.
2. Mayur Bhatia
Aged about 32 yrs,
S/o Sh. A.K. Bhatia,
R/o K-16/23 West Ghonda,
Gali No. 14 & 15, New Delhi – 53.
3. Prem Shankar Pandey
Aged about 31 years
S/o Sh. Dina Nath Pandey,
R/o H.No. 191/S Aram Bagh, Paharganj,
New Delhi – 55.

...Applicants

(By Advocate: Mr. T.D. Yadav)

Versus

1. Union of India through, Secretary,
Ministry of Home Affairs,
114-B North Block, New Delhi.
2. The Director, Central Forensic Science,
Laboratory (CBI),
Block No. 4, CGO Complex,
Lodhi Road, New Delhi – 110003.

...Respondents



(By Advocate : Mr. Harvinder Oberoi)

ORDER (ORAL)

Hon'ble Mr. R.N. Singh, Member (J)

MA No. 1479/2021

The present MA has been filed by the applicants seeking certain interim directions. Learned counsel for the applicants submits that during the pendency of the OA, the respondents have promoted certain persons vide order dated 13.03.2020, who were not even eligible for being considered or promoted in view of the relevant Recruitment Rules.

2. In the facts and circumstances, Mr. Yadav, learned counsel for the applicants seeks permission to withdraw the OA with liberty to the applicants to challenge the said order of promotion, if so advised, in accordance with law. Permission is granted.

3. In view of the aforesaid, the present OA is disposed of with liberty to the applicants as aforesaid. Pending MA also stands disposed of. No costs.

(Mohd. Jamshed)
Member (A)

(R. N. Singh)
Member (J)